

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: SURENDRA KUMAR AGARWAL & ANR. V/S SAHARAN ASHIYAN PVT. LTD. & ORS.

SECTION : 213(B)(I) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. UDAI CHANDANI ALONGWITH
SH. V.K.S. SOMVANSHI, ADVS.

COUNSEL FOR RESPONDENT : SH. SHIKHAR VATS & SH. MANU VARDHAN,
ADVS.

CP NO. 06/ALD/2021

The matter was taken up today through Video Conferencing.

Heard Sh. Sahil Srivastava holding brief of Sh. Udai Chandani alongwith Sh. V.K.S. Somvanshi, Advocates for the Applicant and Sh. Shikhar Vats & Sh. Manu Vardhan, Advocates for the Respondent through video conferencing.

Ld. Counsel for petitioner states that he has received the reply on behalf of the Respondents on 07.07.2021 and he seeks time for filing rejoinder. Let the same be filed by the next date of listing.

Accordingly, put up in the week commencing 25th August, 2021 before Regular Court/through Video conferencing.

— Sd —

Dated : 15.07.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)